

**Model Woollen Mills, Bombay**

8230. SHRI E. K. NAYANAR :  
SHRI B. K. MODAK :  
SHRI NAMBIAR :

Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Questions Nos. 2634 and 2872 on the 1st December, 1967 and 5th March, 1968 respectively and state :

(a) the details of the C. B. I, report on illegal conversion of silk looms into woollen looms by the Model Woollen Mills Bombay;

(b) whether Government have examined the report;

(c) if so, the action taken thereon; and

(d) if not, when the examination is likely to be completed and the reasons for the delay ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) to (d). The report is still under examination which is likely to take some more time.

**Raids on Birla Group of Textile Mills**

8231. SHRI C. K. CHAKRAPANI :  
SHRI A. K. GOPALAN :  
SHRI K. RAMANI :  
SHRI UMANATH :

Will the Minister of COMMERCE be pleased to refer to the reply given to starred Question No. 287 on the 27th February, 1968 and state :

(a) the charges made in the charge sheets filed in the court in respect of two cotton textile mills;

(b) the names of mills against whom the scrutiny is continuing; and

(c) when the scrutiny is likely to be completed and the reasons for the delay ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) A copy each of the charge sheets filed in the court by the Central Bureau of Investigation in respect of the two cotton textile mills, viz. M/S Birla Cotton spinning and Weaving Mills Ltd. Delhi and M/S. Technological Institute of Textiles, Bhiwani is laid on the Table of the House. [Placed in Library. See No. LT-1006/68]

(b) and (c) Scrutiny in respect of M/S Bhiwani Textile Mills, Bhiwani has also been completed and a charge sheet filed in the court. Scrutiny is in progress in respect of M/S Century Spinning and Manufacturing Co. Bombay and M/S. Jeeyajirao Cotton Mills, Gwalior. In respect of the other three mills viz. M/S- New swadeshi Mills, Ahmedabad, M/S. Manjushree Textiles, Ahmedabad and M/S. Keshoram Industries, Calcutta, efforts are being made to obtain the relevant records which are, at present, lying sealed in judicial custody.

**Welfare Scheme for Coir Workers**

8232. SHRI K. ANIRUDHAN :  
SHRI K. M. ABRAHAM :  
SHRI A. K. GOPALAN :  
SHRIMATI SUSEELA  
GOPALAN :

Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 1872 on the 27th February, 1968 and state :

(a) the details of the welfare scheme submitted by the Coir Board;

(b) the decision taken by Government thereon; and

(c) if no decision has been taken so far, when it is likely to be taken and the reasons for delay ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-1007/68]

(b) Due to resources being limited, the responsibility for welfare measures being largely that of the State Governments and the main function of the Coir Board being to develop the Coir Industry with particular reference to exports, it is considered that the Coir Board is not the appropriate institution for taking up such welfare schemes for coir workers.

(c) Does not arise.

**बलचित्रों का आयात और निर्यात**

8233. श्री श्रींकार लाल बोहरा :  
श्री बीबीकन :  
श्री मयावन :

- श्री सुहाबेसु :  
श्री इन्द्रपालि :  
श्री नारायणन :  
श्री ज्योतिराम शर्मा :

क्या वाणिज्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) भारतीय चलचित्रों का किन-किन देशों को निर्यात किया जाता है और उन से गन पांच वर्षों में भारत को कितनी विदेशी मुद्रा प्राप्त हुई;

(ख) इन पांच वर्षों में किन-किन देशों से और कितने चलचित्रों का भारत में आयात किया गया और उन पर कितनी राशि खर्च हुई; और

(ग) आयात किये जा रहे चलचित्रों के खर्च के बारे में मन्त्रालय द्वारा क्या नीति अपनाई जा रही है ?

वाणिज्य मन्त्री (श्री दिनेश सिंह) : (क) जिन मुख्य-मुख्य देशों को भारतीय चलचित्रों का निर्यात किया जाता है वे ये हैं :—ब्रिटेन, पूर्वी अफ्रीका, उत्तरी अफ्रीका, पश्चिमी अफ्रीका, सूडान, मध्य पूर्व के देश, ईरान, मारीशस, फिजी, वेस्ट इन्डोज, फारस की खाड़ी के देश, श्री लंका, बर्मा, सिंगापुर तथा मलेशिया। 1963-64 से दिसम्बर, 1967 तक निर्यातों का मूल्य 182.7 लाख अमरीकी डालर था।

(ख) चलचित्रों के आयात आंकड़े वाणिज्यिक आसूचना तथा सांख्यिकी महानिदेशक द्वारा सीटों में रखे जाते हैं। 1963-64 से दिसम्बर, 1967 की अवधि में 30.5 लाख अमरीकी डालर के मूल्य के 148.8 लाख सीटों का आयात किया गया। जिन प्रमुख देशों से चलचित्रों का आयात किया गया वे ये हैं :—ब्रिटेन, संयुक्त राज्य अमेरिका तथा सोवियत रूस।

(ग) सरकार द्वारा आयातित चलचित्रों के सम्बन्ध में नीति, सूचना तथा प्रसारण मन्त्रालय द्वारा स्थापित तदर्थ स्त्रीनिग समिति की

सिफारिशों पर, समय-समय पर तैयार की जाती हैं।

#### Impact of Trade Practices

8234. SHRI S. K. TAPURIAH : Will the Minister of COMMERCE be pleased to state :

(a) whether a Resolution was adopted by the UNCTAD-II calling for a study of the adverse effects of trade practices by the private enterprise of developed countries on the export of the developing countries;

(b) if so, the precise nature of the resolution and the steps which are being taken in pursuance thereof; and

(c) the precise nature of the restrictive practices envisaged in the resolution ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) to (c) The Second UNCTAD adopted a Resolution deciding that a study be carried out on the question of the restrictive business practices adopted by private enterprises of developed countries, with special reference to the effects of such practices on the export interests of the developing countries, especially on the relatively least developed. The nature, scope and characteristics of this study is to be determined by the Trade and Development Board at its Seventh Session to be held later this year after hearing the views of the Committee on Manufactures.

#### हिन्दी प्रशिक्षण योजना

8235. श्री रं. स्व० बिस्वायी : क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) 15 मार्च, 1968 को उनके मन्त्रालय में राजपत्रित अधिकारियों की संख्या कितनी थी तथा उनमें से कितने अधिकारी हिन्दी जानते थे;

(ख) ऐसे राजपत्रित अधिकारियों की संख्या कितनी है जो हिन्दी नहीं जानते हैं तथा जो हिन्दी प्रशिक्षण योजना के अन्तर्गत हिन्दी सीख रहे हैं; और

(ग) केष राजपत्रित अधिकारियों को कब तक हिन्दी सिखाने का विचार है ?